

REPORT

In compliance to Notification No. 10/HCS dated 03.05.2018, a report for the period of six month (*i.e.*, 03.05.2018 - 02.11.2018) is prepared as under:-

- [1] CCTV cameras with audio/video recordings installed in all the Subordinate Courts of Sikkim in the year 2017. The configuration of CCTV cameras is as per the specifications provided by the Ministry of Law and Justice with minor variance.
- [2] CCTV cameras do not cover proceedings of Family Courts, Special Courts constituted under POSCO Act, 2012, Protection of Women from Domestic Violence Act, 2005, Fast Track Court Cases and Juvenile Justice Boards inquiries.
- [3] CCTV cameras installed in the Court Rooms of the Subordinate Courts of Sikkim are remotely viewed from the Office of Registrar General, High Court of Sikkim at

Gangtok. The recordings of CCTV cameras are accordingly monitored on daily basis.

- [4] CCTV cameras help in providing transparency of the Court proceedings. Judicial Officers and Advocates are aware of that the Court proceedings are being recorded and monitored. The Courts are taking up cases punctually.
- [5] The configuration of CCTV cameras installed in the Subordinate Courts of Sikkim are as follows:-

Camera Type	Specification/Characteristics
CP Plus Dome Camera (IP) 1MP CP-UNC-DA10L3S Outdoor camera.	1 MP HD IP Dome Camera - 30Mtr.
CP Plus Bullet Camera (IP) 1 MP CP-UNC-TA10L3S Outdoor camera	1 MP HD IP Bullet Camera - 30Mtr.
CP Plus Dome Camera (IP) 2.0 MP with audio CP-VNC-V20FR3-MD Indoor camera for Courtroom.	2 MP WDR VF IR Array Vandal Dome Camera - 30Mtr.
CP Plus NVR CP-UNR-4K4322-V2	32 Ch. H.265 4K Network Video Recorder
LED/LCD Display	Panasonic TH 32E200DX
Power Backup	Luminous Inverter cum UPS Eco

	Watt 750 with batteries
CCTV Backup	20 days
Hard Disk	4 TB

The details of the Court Complex and the number of CCTV cameras installed are as under:-

Sl. No.	Name of Court Complex	Number of CCTV camera installed
1	District Court Complex, East at Gangtok	20
2	District Court Complex, South at Namchi	20
3	District Court Complex, West at Gyalshing	18
4	District Court Complex, North at Mangan	4
5	Sub-Division Court Complex, Soreng Sub-Division, West Sikkim	11

[6] CCTV footage are recorded and stored in the Hard Disk for maximum of 20 days after which it is rewritten in FIFO sequence and fresh recordings are stored.

- [7] CCTV recordings can be retrieved from the Hard Disk as an when required within 20 days of its recordings. The recordings can be transmitted and stored in an external storage devices if required for future reference.



(K .W Bhutia)
Central Project Coordinator/
Member, Dedicated Cell



(Rudra P. Rimal)
Senior System Officer/
Member, Dediccate Cell